

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 146 OF 2016 &  
IA NOS. 312 & 314 OF 2016 &  
IA NO. 313 of 2014**

**Dated: 01<sup>st</sup> June, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Rajasthan Steel Chambers**

**...Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. R.K. Mehta for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya for R-2

**ORDER**

List the matter on **02.06.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**